

comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1627/78].

(b) (i) Review by the Government on the working of the National Small Industries Corporation Limited, New Delhi for the year 1976-77.

(ii) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1628/78].

(2) A copy of Notification No. S.O. 854 (E) (Hindi and English versions) published in Gazette of India dated the 24th December, 1977, containing Corrigendum to Notification No. S.O. 406 (E) published in Gazette of India dated the 21st June, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-1629/78].

**REVIEW AND ANNUAL REPORTS OF NATIONAL PROJECTS CONSTRUCTION CORPORATION, NATIONAL HYDRO ELECTRIC POWER CORPORATION AND NORTH EASTERN ELECTRIC POWER CORPORATION (PRIVATE) LIMITED, FOR 1976-77**

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):** I beg to lay on the Table:—a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1976-77.

(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the

year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1630/78].

(b) (i) Review by the Government on the working of the National Hydro Electric Power Corporation Limited, New Delhi for the year 1976-77.

(ii) Annual Report of the National Hydro Electric Power Corporation Limited, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1631/78].

(c) (i) Review by the Government on the working of the North Eastern Electric Power Corporation (Private) Limited, Shillong, for the year 1976-77.

(ii) Annual Report of the North Eastern Electric Power Corporation (Private) Limited, Shillong, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1632/78].

**ANNUAL ACCOUNTS OF PORT TRUSTS FOR 1976-77, NOTIFICATIONS UNDER MAJOR PORT TRUSTS ACT 1963, REVIEW AND ANNUAL REPORT OF MOGUL LINE LTD., BOMBAY FOR 1976-77 AND DELHI MOTOR VEHICLES (6TH AMDT.) RULES, 1977**

**THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(i) Annual Accounts of the Mormugao Port Trust for the year